

(d) if so, under what circumstances and in how many cases; and

(e) the steps Government are contemplating to take to regularise such cases?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b) No amendment has been made so far to this Rule but in September 1950, Government enhanced the disciplinary powers delegated to officers at different levels.

(c) and (d) Yes, in five cases, under the delegation referred to above.

(e) Docs not arise.

LABOUR MINISTERS' CONFERENCE

*1347. { **Thakur Jugal Kishore Sinha :**
Shri Asthana :

Will the Minister of Labour be pleased to state the action taken on the various recommendations made by the Labour Ministers' Conference held at Hyderabad in November, 1955.

The Minister of Labour (Shri Khandubhai Desai): A statement is placed on the Table of the Lok Sabha. [See Appendix VIII, Annexure No. 3.]

P.M.G.'s OFFICE AT KURNOOL

*1348. **Shri Lakshmayya:** Will the Minister of Communications be pleased to state:

(a) whether there is any proposal for putting up permanent buildings for the location of the P. M. G.'s office at Kurnool (The Capital of Andhra State).

(b) whether Government are contemplating to construct houses for the postal employees at Kurnool;

(c) if so, how much and on what basis; and

(d) in view of the growing importance of the Town on account of the location of capital, is it not necessary to put up pucca buildings for the offices at Kurnool?

The Minister in the Ministry of Communications (Shri Raj Bahadur):

(a) Yes; but the matter will, however, have to await the decision on the location of the capital.

(b) and (c) 44 units of quarters have already been constructed; construction of more quarters is under examination.

(d) Proposals have already been taken up for construction of buildings for Post, Telegraph and Telephone offices.

ANNAPOORNAS

*1349. **Pandit D. N. Tiwary:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the accounts of Annapoornas are audited by Government auditors and whether any supervision is exercised by Government on its working:

(b) whether there are proposals of opening new Annapoornas; and

(c) what has been the profit and loss upto date?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No.

(b) Yes.

(c) The profits of all the Annapoorna Cafeteria of the Council and its Branches for the year 1955-56 amount to about Rs. 62,000 and loss to about Rs. 51,000. The profits during the period from 1950-51 to 1954-55 amounted roughly to Rs. 2.18 lakhs.

RATIBATI COLLIERY

*1352. **Shrimati Renu Chakravarty:** Will the Minister of Labour be pleased to state:

(a) whether it is a fact that Rati-bati Colliery in Asansol coal area was working the mines contravening the clauses of Mines Act regarding work on Sundays; and

(b) if so, the action taken thereon?